

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

13
T.P No. 385/KB/2017
C.P No.03/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th September 2017, 10.30 A.M

Name of the Company		SFIO -Vs- M/s Greenerth Resources & Projects Ltd.	
Under Section		388B	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	Ratanlal Joshi	Advocate for Respondent no.11. FCA 054822 P.C. No.17	<u>R. Joshi</u> 07/09/2017
2.	ARJUN PITTY		Arjun Pitty
3.	Ramash Mitha	PC for Resp-2	<u>Ramash</u>
4.	Ayan De. Adv.	for Respondent 4	<u>Ayan De</u> 7/9/17
5.	Biswabali Banerjee, Advocate	for the Respondent no.16	<u>Biswabali Banerjee</u> 7/9/17
6.	Sattwick Majumder	for Respondent 8	<u>S. Majumder</u> 7.9.2017

P.T.O.

ORDER

No one is present from the petitioner's side. Ld. Counsel for the respondent nos. 1, 2, 8, 11, 16 and 17 has put their appearance.

List the matter on 16/10/2017 for hearing.

2d
(Jinan K.R.)
Member (J)

8d
(Vijai Pratap Singh)
Member (J)